

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:229

ANSWERED ON:28.08.2012

METRO ADVISORY BOARD

Muttemwar Shri Vilas Baburao;Virendra Kumar Shri

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has recently set up a Metro Advisory Board to oversee the expansion and financing of the metro rail projects across the country;
- (b) if so, the composition and terms of reference of the Advisory Board;
- (c) whether the Advisory Board has also been entrusted the task of standardisation of various technical aspects, monitoring of metro rail projects undertaken in the country;
- (d) if so, the details thereof; and
- (e) the role of the Railways after establishment of this Advisory Board?

**Answer**

MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a)to(e): A Statement is laid on the Table of the House.

Statement referred to Lok Sabha Starred Question No.229 for 28th August 2012 asked by Shri Vilas Muttemwar and Shri Virendra Kumar regarding Metro Advisory Board,

(a): Central Government has constituted an Advisory Board for Metro Railways for the purpose of assisting and advising the Central Government under sub-section (1) of Section 4 of the Metro Railways (Construction of Works) Act, 1978. The copy of notification detaining the composition is at Annexure-I and the functions of Advisory Board for Metro Railways are as per Sub-Section (1) of Section 4 of the Metro Railways (Construction of Works) Act, 1978.

(e): No specific task of standardisation of various technical aspects, monitoring of metro rail projects undertaken in the country has been entrusted to the Advisory Board.

(d) Do not arise in view of (c) above.

(e): There is no change in the role of Ministry of Railways even after constitution of this Advisory Board. Ministry of Railways shall continue to be responsible for approving the technical specifications and schedule of dimensions, track structure etc.